

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 682.
TO BE ANSWERED ON FRIDAY, THE 22ND JULY, 2022.**

INDUSTRIAL DEVELOPMENT IN ODISHA

682. DR. SASMIT PATRA:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the details of industrial development that has taken place in Odisha over the last five years;
- (b) the details of total domestic and foreign investment that has come to Odisha in the last five years; and
- (c) the details of activities being undertaken to further develop commerce and industry in Odisha?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a): Industries is primarily a State subject except for the specific items mentioned in the Union List of Constitution of India. As per information provided by the State Government, the Government of Odisha provides required infrastructure support to set up industries on priority to promote sustainable, balanced and inclusive industrial growth in the State. Provisions made for promotion of industries and industrial development in the state are as per **Annexure – I**.

Besides, the Central Government comes out with several initiatives and policies to promote industrialization in various parts of the country from time to time. Government of India also provides a framework of reforms for improving business environment across States.

Department for Promotion of Industry and Internal Trade (DPIIT) is spearheading the dynamic reform exercise of Business Reforms Action Plan (BRAP), wherein all the States and UTs in the country are assessed on the basis of reforms implemented by them on designated parameters. BRAP covers reform areas such as access to information and transparency, single window system, land administration and transfer of land and property, etc. Odisha figured under the ‘Achievers’ category under the BRAP 2020 exercise.

Industrial Infrastructure Up-gradation Scheme (IIUS)/ Modified IIUS (MIIUS) was launched in 2003 by DPIIT with the objective of enhancing industrial competitiveness of the domestic industry by providing quality infrastructure in selected functional clusters/ locations which have the potential to become globally competitive. Under the Scheme, the details of central grant for development /up-gradation of common industrial infrastructure in respect of projects in Odisha during last 5 years are at **Annexure - II**.

- (b): According to the information provided by Government of Odisha, during the last five years (2017- till June 2022), 329 nos. of different industrial proposals in large scale sectors with proposed investment of Rs. 8,11,480.66 Crore have been approved through State Level Single Window System in Odisha. Till date, 30 nos. of large industries among the above sectors have set up their projects and gone into production resulting investment generation of Rs. 11,258.50 Crore. Further, in case of MSME sector industries, new enterprises involving domestic investment of Rs. 12,036.04 Crores have been setup in Odisha in the last five years.

State-wise data in respect to foreign investment reported through FDI equity inflow is maintained w.e.f. October, 2019. FDI Equity inflow of Rs. 949.99 Crore has been reported in Odisha during October, 2019 to March, 2022.

- (c): Based on the request received from Government of Odisha, National Industrial Corridor Development & Implementation Trust (NICDIT) approved the inclusion of Odisha Economic Corridor (OEC) and project development activities have been initiated for two priority nodes (in Aug, 2020), namely, Gopalpur – Bhubaneswar – Kalinganagar (GBK node) and Paradip – Kendrapada – Dhamra – Subarnarekha (PKDS node). Consultant has been appointed for detailed master planning and preliminary engineering for GBK and PKDS node comprising of total area of 11,366 acres. Further, the steps initiated and details of activities undertaken by Government of Odisha to further develop commerce and industry in Odisha are at **Annexure –III**.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 682 FOR ANSWER ON 22ND JULY, 2022 .

Steps and policy measures by Government of Odisha for promotion of industries and industrial development in the state of Odisha

- Amendment of Odisha Industries facilitation Act, 2004 to create State & District Level facilitation Cell for providing investors facilitation assistance and faster clearance to the green category projects.
- Simplification of procedures for obtaining Single window approval and various online portals like Go Swift, Go CARE, Go SMILE, Go iPlus, Go iPAS have been launched under "Ease of doing Business" by Government of Odisha.
- To facilitate time bound approvals, time limits for disposal of applications on various services by the concerned Dept have been specified as per Odisha Industries Facilitation Rules, 2015.
- Online Consent Management System for environment clearance, exemption of green category of industries.
- In order to achieve industrial growth, State Government has identified six sectors i.e. Agro & Food Processing, Ancillary and Downstream in Metal, Electronics Manufacturing & IT/ITES, Chemicals & Petrochemicals and Plastics, Textiles & Apparel and Tourism as focus sectors.
- To attract investors to set up industries in different sectors in the State Government has been organizing various industrial meets Road shows and had earlier organized two editions of "Make in Odisha " Conclave in the year 2016 & 2018 in Bhubaneswar.
- For encouraging sector specific industries in the state, various industrial parks such as Paradeep Plastic park, Info valley & info city at Bhubaneswar, Sea Food Park at Deras, Aluminium Park at Angul, National Investment and Manufacturing zone at Kalinganagar, Textile Park at Bhadrak, PCPIR (Petroleum, Chemicals and Petrochemicals Investment Region) at Paradeep, Dhamra Investment Region at Dhamra etc have been developed and are being set up in the State.
- To streamline the investment facilitation mechanism at the district level, the State Government has decided to setup District Investment Promotion Agency (DIPA) at district level. Initially ten (10) no. of Industrial districts have been identified for creation of DIPAs.
- In Minimizing Regulatory Compliance Burden (MRCB) exercises activity, more than 1700 compliances have been reduced.
- As regards to industrial development in respect of MSME Sector, 264077 nos. of new enterprises have been set up in Odisha over the last five years and 1,55,443 units have been registered in Udyam Portal till March 31, 2022 since its launch on July 1, 2020.

Measures taken by Government of Odisha to facilitate Ease of Doing Business in the State

- Odisha has developed an online Single Window portal, GO SWIFT with 34 services from 15 State government departments has been made online, including online application submission, payment, tracking and processing of applications.
- As per Odisha Right to Public Service Act 2012, 333 services have been included in 24 departments.
- Central Inspection Framework has been introduced to rationalize inspection of industries.
- Five (5) services such as approval of drawings, registration and licensing under the Factories Act, 1948; registration of boilers under the Boilers Act, 1923; grant of registration certificate under Odisha Shops and Commercial Establishment Act, 1956; and grant of registration certificates to Establishments under Contract Labour (R&A) Act, 1970 have been rolled out through online delivery of services.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 682 FOR ANSWER ON 22ND JULY, 2022 .

Central grant disbursed in last 5 years to Odisha under the scheme 'Industrial Infrastructure Up-gradation Scheme (IIUS)/ Modified IIUS (MIIUS)'

Name and location of the project	Total sanctioned central grant	Central grant disbursed in last 5 years					Remarks
		17-18	18-19	19-20	20-21	21-22	
Plastic Polymer & Allied Cluster, Distt. Balasore	58.58 Cr	-	-	3.67 Cr	-	-	Out of the total eligible central grant of Rs. 56.53 crore, last installment of Rs. 3.67 crores was released in FY 19-20.
Angul Aluminum Park, Dist.- Angul	33.44 Cr	-	-	10.77 Cr	9.75 Cr	-	Out of the total eligible central grant of Rs. 33.44 crore, 2 nd and 3 rd installments of Rs. 10.77 crore and Rs. 9.75 crore were released in FY 19-20 and FY 20-21 respectively.

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 682 FOR ANSWER ON 22ND JULY, 2022 .

Activities undertaken by Government of Odisha to further develop commerce and industry in Odisha

I. Large Sector Industries

- Continuous improvement of Industrial Policy, online portals with inclusion of simplified procedures and more services for the investors.
- The brand "Invest Odisha" is being promoted as the best Investment destination through various modes. Apart from events and seminars, promotional campaigns were run in print, social and digital platforms.
- The State Reform Action Plan (SRAP) 2020 and Minimizing Regulatory Compliance Burden (MRCB) exercises are being implemented.
- In SRAP-2020, 14 departments of Govt. of Odisha coordinated to implement SRAP to improve ease of doing business in Odisha with implementation of 301 business reforms pertaining to respective departments along with IT support for integration of departmental IT systems with the state single window system, GO-SWIFT.
- Various Industrial Parks have been set up in order to encourage and attract sector specific industries in the state.

II. MSME Sector Industries

- Development of Greenfield and Brownfield infrastructure projects with assistance under Government India / State Government / SIDBI
- New State Policy for MSME and Food Processing enterprises
- Strengthening of State Testing Laboratories to facilitate product testing.
- One Day Sensitization-cum-Awareness Campaign/ Workshop/ Roadshow Programme is conducted by Regional Industries centers (RICs) and District Industries Centres (DICs) at strategic locations like Block, NAC, Municipality, Municipal Corporation, Technical Institutions, Business Schools etc to reach with potential investors with series of presentations / motivational tools for making them aware on entrepreneurship, how to set up enterprise, Supports of State & GoI/ incentives available, credit linkage, infrastructure support, Quality, BIS, marketing opportunities, GeM etc.
- Entrepreneurship Development Programmes are being conducted by Regional Industries centres (RICs) and District Industries Centres (DICs) for prospective entrepreneurs interested in setting up their own project.
- 467 MSME Bank Branches identified for facilitation of credit to MSMEs.
- District level Facilitation Cell operating at RIC / DIC recommending proposal to District Level Single Window Clearance Authority for approval of projects
- Entrepreneurs are acknowledged with EIN (Entrepreneurs Identification Number) – fully online, paperless and based on self- declaration for pre-establishment & Production Certificate after commencement of Production. Udyam Registration is a pre-requisite for acknowledgement of Production Certificate.
- Common facility Centre through Cluster Development Programme.
- Policies for providing support measures and incentives for development of MSMEs inter-alia include Industrial Policies Resolution, 2015; Odisha Procurement Preference Policy for Micro & Small Enterprises, 2015; Odisha MSME Development Policy, 2016; Odisha Food Processing Policy, 2016; Odisha Startup Policy, 2016
- Establishment of MSME Multi- Products Parks in all districts.
- State has established O-Hub to facilitate startup incubation which is equipped with State-of-the-art, Plug-n-play infrastructure.
- District Single Window Clearance Authority (DSWCA) headed by the Collector for projects up to Rs. 50 crores operational in all Districts.
- State Level Single Window Clearance Authority (SLSWCA) headed by Chief Secretary for projects between Rs. 50 crores and Rs. 1000 crores
- In addition to 116 nos. of Industrial Estate / Areas, 05 new Industrial Areas (1. Neepur Industrial Area, 2. Indranipatana Industrial Area, 3. Kalisama Industrial Area, 4. Kholadwar Industrial Area 5. Burujuguda Industrial Area) have been notified vide Industries Dept Notification No. 5234 dt 13.07.2021.